

NOTICE

IN THE HIGH COURT AT BOMBAY

IN INSOLVENCY

The following drafts of the Order of Anullment have been drawn up by this Office.

The Advocates and the parties concerned are hereby requested to attend this Office on 18th day the November, 2016 at 3.15 p.m. And get settled the drafts as drawn up by this Office.

If the Advocates and the parties concerned do not appear and get settled the said drafts, the said drafts would be settled and engrossed Ex-parte :

| Sr. No. | INPT NO. | Name of the Insolvent/s | Name of the Petitioning Creditor | Date of Order | Advocate for the Petitioning Creditor | Advocate for the Insolvents. |
|---------|-------------------------------|--------------------------------|---|---------------|---------------------------------------|------------------------------|
| 1. | NMIS 48 /2016 INPT 59/2005 | Anantrai M Patel & Ors. | The Greater Bombay Co-Op Bank Ltd., | 2/08/16 | Shri. Sameer R. Bhalekar | M/s. V.I.Juris |
| 2. | NMIS 46/2016 INPT 154/2005 | Mithilesh Umendra Mishra | (Own Petition) | 2/08/16 | M/S R.P.Sanghavi & Co. | Anil P. Bagwe |

Dated this 11th day of November, 2016

INSOLVENCY REGISTRAR
HIGH COURT, BOMBAY

INSOLVENCY REGISTRAR'S OFFICE
High Court, Bombay
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